

3

O.A.No. 201 of 2011
Fardinand Tirkey & Ors Applicants
Vs
Union of India & Others Respondents

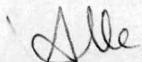
Order dated 13-04-2011

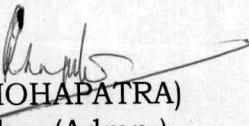
CORAM:

THE HON'BLE MR.C.R.MOHAPATRA, MEMBER (A)
A N D
THE HON'BLE MR.A.K.PATNAIK, MEMBER (J)

.....

Heard. Perused the materials placed on record. No order has been impugned in this OA. Annexure-A/6 series are incomplete. On being pointed out, Learned Counsel appearing for the Applicants seeks permission to withdraw this OA with liberty to file a better constituted application. Prayer allowed and accordingly the OA is dismissed as withdrawn.


(A.K.PATNAIK)
Member (Judl.)


(C.R.MOHAPATRA)
Member (Admn.)